

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 06.12.2021 (MONDAY)

COURT –IV (VIRTUAL MODE)

10:25 AM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 348 of 2021	Par Formulations Pvt. Ltd. Vs. Print House (India) Pvt. Ltd. & Ors.	Rakshit Jha	Manish Baldeva-R2 Kunal Kanigo Ayush J Rajani-R2 Dhrupad Vaghani-R3

02:00 PM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Judgment

2.	Comp. App. (AT) (Ins) No. 131 of 2021	Rajasthan State Road Development & Construction Corporation Ltd. Vs. Vasundhra Gupta With	Rajeev Sharma	Jasmeet Singh-R1 Sandeep Chilana-R2
3.	Contempt Case (AT) No. 16 of 2021 in Comp. App. (AT) (Ins) No. 131 of 2021	Vasundhra Gupta (Suspended Director of Aesthetic Stone Arts India Pvt Ltd.) Vs. Sandeep Mathur & Anr.	Jasmeet Singh	Yashodhara Roy Rajeev Sharma Satish Gupta Vijendra Bangar Sandeep Chilana

For Hearing

4.	Comp. App. (AT) (Ins) No. 1231 of 2019 (PH)	Anand Sonbhadra, R.P. of Shubhkamna Buildtech Pvt. Ltd. Vs. Arham Escon Pvt. Ltd.	Simran Jyoti Singh	Rakesh Sinha-R1 U.N. Singh-R2
5.	Comp. App. (AT) No. 233 of 2020 (PH)	Ashwin Khushaldas Banker Vs. Hitesh Chhaganlal Ambalia & Ors.	Nikhil Goel	Aastha Mehta-R1 & R2

For Admission (Fresh Case)

6.	Review Application No. 03 of 2021 in Comp. App. (AT) (Ins) No. 658 of 2021	Bindu Enterprises Pvt. Ltd. Vs. Sonu Jain, Liquidator of Falcon Consultancy Pvt. Ltd. & Ors.	Prasenjeet Mohapatra	Sonu Jain-R1 & R3 Achal Gupta Abhishek Seth-R2
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By order of Hon'ble Chairperson

-sd/-
Registrar